## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

DIVISION BENCH CHENNAI

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/103/CAA /2017

PETITION NUMBER

: CP/176/CAA /2017

NAME OF THE TRANSFEROR

: C V SPINEERS PVT LTD

NAME OF THE TRANSFEROR

: SRI PRIYALAKSHMI SPINNERS PVT LTD

NAME OF THE TRANSFERRE

: UDUMALPET LAKSHMI SPINNERS PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

Q. Siva Shorkaran

and for Detition

( S

5. Suthyagarosh:

## **ORDER**

Counsel for the Petitioner present and filed the petition. We admit the petition for hearing. Therefore, we order for publication of the notice in the same newspapers in which the earlier notice was published having not less than ten days before the next date of hearing. Put up on **05.10.2017 at 10.30 A.M.** 

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

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